

11
BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 107/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company: Indus Agro Services and Consultants Pvt Ltd.
V/s.
Anil Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Natasha Sutaria Adv. Petitioner Natasha
2.

ORDER

Learned Advocate Ms. Natasha Sutaria present for Applicant/ Financial Creditor.
None present for Respondent.

Advocate for Applicant filed memo to withdraw the CP(IB) 107/2017 with liberty
to file fresh application.

Permission granted.

Application is disposed of as withdrawn with liberty to file fresh application
provided if it is accordingly to law.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 29th day of August, 2017.